

ITEM NO.804

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2505/2026

DHEER SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

I.A. NO. 150307/2026 APPLICATION FOR SUSPENSION OF SENTENCE

[ONLY I.A. NO. 150307/2026 APPLICATION FOR SUSPENSION OF SENTENCE
IS LISTED UNDER THIS ITEM]

Date : 18-05-2026 This IA was mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Ashok Singh, AOR

For Respondent(s) : Mr. Vishwa Pal Singh, AOR

UPON being mentioned the Court made the following
O R D E R

I.A. NO. 150307/2026:

Not to be deleted from the date already notified i.e. 20th May, 2026.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)